

- (c) Review by Government on the working of the above University.
- (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above.

[Placed in Library. See No. L.T. 10312/17/23]

(ii) A copy each (in English and Hindi) of the following papers:-

- (a) Annual Accounts of the Indian Council of Agricultural Research (ICAR), New Delhi, for the year 2022-23, and the Audit Report thereon.
- (b) Statement by Government accepting the above Annual Accounts.

[Placed in Library. See No. L.T. 10638/17/23]

I. Notification of the Ministry of Communication

II. Reports and Accounts of TCIL, New Delhi; ITI Limited, Bengaluru and IPPB, New Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI DEVUSINH CHAUHAN): Sir, I lay on the Table—

I. A copy (in English and Hindi) of the Ministry of Communication (Department of Posts) Notification No. G.S.R. 809 (E), dated the 31st October, 2023, publishing the Indian Post Office (Fifth Amendment) Rules, 2023, under sub-section (4) of Section 74 of the Indian Post Office Act, 1898.

[Placed in Library. See No. L.T. 10451/17/23]

II. A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:-

- (i) (a) Annual Report and Accounts of the Telecommunications Consultants India Limited (TCIL), New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of above Company.

[Placed in Library. See No. L.T. 10452/17/23]

- (ii) (a) Seventy-third Annual Report and Accounts of the ITI Limited, Bengaluru, Karnataka, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Performance Review of the above Company, for the year 2022-23.

[Placed in Library. See No. L.T. 10453/17/23]

(iii) (a) Annual Report and Accounts of the India Post Payments Bank (IPPB), New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Company.

[Placed in Library. See No. L.T. 10454/17/23]

STATEMENTS BY MINISTERS

Status of implementation of recommendations/observations contained in the 16th Report of the Department-related Parliamentary Standing Committee on Railways

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS; AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. MURALEEDHARAN): Sir, on behalf of my colleague, Shri Danve Raosaheb Dadarao, I lay the Statement regarding status of implementation of recommendations/observations contained in the 16th Report of the Department-related Parliamentary Standing Committee on Railways on the "Performance of Rail Land Development Authority."

Status of implementation of recommendations/observations contained in the 43rd Report of the Department-related Parliamentary Standing Committee on Communications and Information Technology

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI DEVUSINH CHAUHAN): Sir, I lay the Statement regarding status of implementation of recommendations/observations contained in the 43rd Report of the Department-related Parliamentary Standing Committee on Communications and Information Technology on "Demands for Grants 2023-24" pertaining to Department of Telecommunications, Ministry of Communications.
